

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 101
(IB)-751(PB)/2019

IN THE MATTER OF:

Mr. Rajeev Kumar Gupta
v.
Mapsko Builders Pvt. Ltd.

.... Applicant/petitioner
.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 16.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Rakesh Kumar, Ms. Chetna Bisht,
Mr. Ashish Khatter, Advs.
For the respondent Mr. Dhruv Rohtagi, Adv.

ORDER

Learned counsel for the respondent has placed on record a copy of the order dated 09.05.2019 passed by Hon'ble Supreme Court in Writ Petition (civil) No. 643 of 2019 filed by the Corporate Debtor wherein the proceedings have been stayed before us.

List on 05.08.2019.

Sdl

(M. M. KUMAR)
PRESIDENT

Sdl

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)